

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 623  
C.P-58/66/PB/2020

**IN THE MATTER OF:**

**M/s. HKX Logistics India Pvt. Ltd.**

**...APPLICANT**

**Vs**

**ROC**

**...RESPONDENT**

**Section**

**U/s 66(1) of Comp. Act, 2013**

**Order delivered on 18.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Dr. Anand Bajpai and Shubham  
Saxena Advs.**

**For the RD**

**:Adv. Jyoti Khurana.**

**ORDER**

Due to paucity of time, matter is adjourned to **30.05.2024**.

**Sd/-**  
**(Court Officer)**